



\$~30

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 801/2023 & I.A. 1741/2024, I.A. 31225/2024, I.A. 31226/2024, I.A. 1880/2025

JOHNSON & JOHNSON PTE. LTD. .....Plaintiff Through: Ms. Nancy Roy, Advocate with Mr. Lalit Alley, Advocate. Mob: 9711288594, 8376067286 Email- <u>mailto:nroy@indiaip.com</u>, mailto:lalley@indiaip.com

versus

MR. ABBIREDDI SATISH KUMAR & ORS. .....Defendants Through: Mr. Kishore Babu Manne, Advocate for defendant nos. 1 to 6. Mob: 8610374697 Email: <u>babumannefirst@gmail.com</u> Mr. Vinay Kumar, Advocate for defendant no. 2 and 5. (M): 8096321409 Email: <u>I.vinay@icloud.com</u> CORAM:

## HON'BLE MS. JUSTICE MINI PUSHKARNA

%

<u>ORDER</u> 10.03.2025

- 1. Arguments have been heard.
- 2. Judgment is reserved.

3. Both the parties are directed to file their written submissions, within a period of two weeks.

## MINI PUSHKARNA, J

MARCH 10, 2025/ak

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:41:56